

Sixteenth Loksabha

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Title: Introduction of the Companies (Amendment) Bill, 2018 (Amendment of section 134)

श्री ओम बिरला (कोटा): महोदय, मैं प्रस्ताव करता हूँ कि कंपनी अधिनियम, 2013 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Companies Act, 2013.”

The motion was adopted.

श्री ओम बिरला: महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

HON. DEPUTY SPEAKER: Item no. 49 - Shri P. Karunakaran – not present.

Item no. 50 – Shri P. Karunakaran – not present.

Item no. 51 – Shri P. Karunakaran – not present.

Item no. 52 – Shri Gajanan Kirtikar – not present.

Item no. 53 – Shri Gajanan Kirtikar – not present.

Item no. 63 – Shri Gajanan Kirtikar – not present.

Item no. 64 – Shri Gajanan Kirtikar – not present.